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WA-2081-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 28th OF OCTOBER, 2025

WRIT APPEAL No. 2081 of 2025

ALOK KUMAR PRADHAN

Versus

CENTRAL BANK OF INDIA AND OTHERS

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Appearance:

Shri Deepak Panjwani - Advocate for the appellant.

Shri Kapil Duggal - Advocate for the respondents.
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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for the appellant seeks leave to withdraw the appeal with liberty to approach the concerned Division Bench before which the Criminal Appeal filed by the State is pending.

In view of the above, appeal is dismissed as withdrawn with liberty as prayed for.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE

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